

**Commitments made by Management of
Modi Nagar Textile Mills**

2531. PROF. MADHU DANDAVATE : Will the Minister of LABOUR be pleased to state :

(a) whether he had convened a tripartite meeting of representatives of Modi Textile Mills, Modi Nagar, representatives of trade union in the industry and representatives of Union Government to discuss the long pending problems of the Modi Nagar Textile Mills;

(b) if so, the issues on which the representatives of management of Modinagar Textile Mills had given a clear commitment;

(c) whether it is a fact that these commitments were not honoured by the management; and

(d) if so, the steps taken to ensure that the management honours its commitments ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) and (b). The former Labour Minister had taken a meeting with the Chairman, Modi Industries Limited and the Workers' Unions in the Modi Spinning and Weaving Mills Ltd., on 2.1.1986 to discuss the labour situation resulting from the continued closure of 'B', 'C' and Silk Units and the partial working of 'A' and 'D' Units. It was agreed at the meeting that the management would take steps to pay all the retrenched workers including those who had already retired all their terminal dues fully. It was also agreed that the management would not take any coercive action to evict workmen from the Company quarters until after the workers' dues are fully settled.

(c) and (d). As the management has so far taken no steps to pay the workers their legal dues, the Chief Minister, Uttar Pradesh has been requested to look into the matter and hold a meeting, if necessary, with the Modi Management and take such steps as are necessary to see that the management pays the workers their statutory and other dues fully.

Tenth International Film Festival

2532. SHRI RAM DHAN : Will the Minister of INFORMATION AND

BROADCASTING be pleased to refer to the reply given to Starred Question No. 56 on 22 January, 1985 regarding Tenth International Film Festival and state :

(a) whether the examination of adverse comments regarding the mismanagement of the Tenth International Film Festival of India held at Delhi has been completed;

(b) if so, the result thereof; and

(c) the action taken in the matter ?

- THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :
(a) Yes, Sir.

(b) and (c). On examination it was found that the main criticism of the 10th International Film Festival was regarding the inaugural function. The Directorate of Film Festival will take care that such lapse will not occur during the XIth International Film Festival of India to be held from 10th January, 1987 to 24th January, 1987. The endeavour is to learn from the past experience and take corrective steps in the successive festival.

Computerised District Rural Information Centres

2533. SHRIMATI N.P. JHANSI LAKSHMI : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of computerised District Rural Information Centres operating in the country and out of them how many are in Andhra Pradesh, indicating the places and regions covered by them;

(b) the organisation of their management structure to get rural cooperation in administering them for the benefit of rural people; and

(c) how far the controlling management part of such centres will be shared by the local Panchayat/Rural bodies ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND VADAV) :

(a) to (c). The Department of Rural Development have formulated a scheme of Computerised Rural Information Systems Project (CRISP) at district level which is at present approved on a pilot basis in 10 selected districts in the country. The project is expected to be extended to cover more districts during the remaining years of 7th Five Year Plan after assessing its utility during the first year of its operation as a pilot project. In Andhra Pradesh, Chittoor District has been selected for operating this scheme. The project staff at district level sanctioned for this project comprises of one Programme, one Operator and one Input and Output Assistant who will be under the charge of the Chairman/Project Director, District Rural Development Agency. While there is no proposal of sharing the management structure under the project with local panchayat/rural bodies, representatives of Zilla Parishads and local M.P.s, M.L.As. are members of the Governing Body of district rural development agencies.

[*Translation*]

Modernisation of Mining Industry

2534. SHRI KALI PRASAD PENDEY
Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government propose to modernise the mining industry and if so, the names of the mines proposed to be modernised during 1986-87 and 1987-88;

(b) the expenditure per year likely to be incurred on each mine for the purpose and the assistance being given by Government in this regard; and

(c) the names of mines on which special emphasis is being given for modernisation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAMDULARI SINHA) : (a) to (c). Many of the metalliferrous Mines, particularly in the public sector, are modernised where mining is carried out with state of art technology. Upgrading technology in mining is a continuing process and modern

mining methods and practices are introduced wherever required. In these circumstances it is not possible to separately quantify the specific mines where modernisation is being done.

Modern Method to Extract Oil from Oilseeds

2535. SHRI KALI PRASAD PANDEY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Central Government propose to improve efficacy of insecticides with a view to protect oilseeds crop from diseases;

(b) the modern methods proposed to be adopted for extraction of oil from oilseeds; and

(c) the steps taken in this regard and the results achieved ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Improving the efficacy of pesticides with a view to protecting the crops, including oilseeds, is an integral part of the Government policy on Plant Protection. The following are the main constituents of the strategy adopted :

(i) No insecticide is registered under the Insecticides Act unless the Registration Committee has satisfied itself, *inter alia*, about the efficacy of the insecticide.

(ii) The Registration Committee has issued many compendia on the use of various registered insecticides recommending their proper dosages, dilutions, formulations, etc. for safe and effective use of insecticides.

(iii) The instructions for the judicious and proper use of insecticide are given in the labels and leaflets accompanying the package.

(iv) The Central Government have established Central Insecticides